

(ख) यदि हां, तो समिति के निर्देश पद क्या हैं और वह कब तक प्रतिवेदन देगी ?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री तथा अणु शक्ति मंत्री (श्री जवाहरलाल नेहरू) :

(क) और (ख): जी हां। देश में किये जा रहे वैज्ञानिक कार्य (विशेषकर अनुसंधान योजनाओं) की जांच करने तथा रिपोर्ट देने और कार्य को यथा-संभव कम खर्च से सुचारू रूप में चलाने के लिये इस महीने डा० एच० जे० भाभा के सभापतित्व में एक समिति का निर्माण किया गया है, जिसके सदस्य डा० डी० एस० कोठारी, डा० एस० हुसैन जहीर, श्री एस० एस० खेरा तथा डा० एस० भगवन्तम् हैं। यह समिति देश में सरकार के अग्रीन या सरकार से सहायता पाने वाले विभिन्न संगठनों और संस्थानों में किये जा रहे वैज्ञानिक कार्य की जांच करेगी तथा रिपोर्ट देगी। यह समिति कार्य को अधिक कारगर ढंग से चलाने के लिये गुझाव देगी, तथा साधनों का अधिक प्रभावशाली ढंग से लाभ उठाने और एक ही कार्य को अनावश्यक रूप में दुहरा करने से बचने की दृष्टि से विभिन्न प्रयोगशालाओं और वैज्ञानिक संगठनों के बीच कार्य के समन्वय के संबंध में सरकार को सलाह देगी। समिति द्वारा रिपोर्ट देने के लिये कोई निश्चित अधि नहीं रखी गई है।

Fire in Ambala Cantt.

2473. **Shri A. N. Vidyalankar:** Will the Minister of Defence be pleased to state:

(a) whether Government are aware that a disastrous fire broke out in one of the main bazars of Ambala Cantt. on the night of 22nd March, 1963, which destroyed a dozen shops resulting in irreparable and heavy loss of goods and property worth several lakhs;

(b) whether it is a fact that the Cantonment Board, Ambala Cantt. does not possess even the minimum prescribed requirements of fire fighting equipment and staff; and

(c) if so, the steps taken in this connection?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan):

(a) Yes, Sir. Ten shops were damaged in this fire. The cause of the fire etc. is being investigated by a Committee of the Cantonment Board. The result of the investigation is awaited.

(b) No, Sir. The Cantonment Board, Ambala maintains an adequate fire brigade according to the prescribed requirements of fire fighting equipment etc. In addition there are 4 other units of fire fighting services available in the Cantonment.

(c) Does not arise.

Accounts of Children's Film Society

2474. **Shri Yashpal Singh:** Will the Minister of Information & Broadcasting be pleased to state:

(a) whether it is a fact that the Accountant General, Central Revenues, conducted a special audit of the accounts of Children's Film Society; and

(b) if so, what are the findings and whether the report will be laid on the Table?

The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath): (a) Yes, Sir.

(b) Attention is invited to para 93 of the Audit Report (Civil) 1963, which was laid on the Table of the Sabha on the 18th April, 1963.

Children's Film Society

2475. **Shri Yashpal Singh:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that the International Centre of Films for Children, Brussels, sanctioned a sum of \$1,000 in 1960 to the Children's Film Society in connection with the holding of International Presentation of Film Programmes for Young People; and

(b) if so, how and when this sum was received and entered in the books of the Society?